

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 144**  
**Appeal No. 980/252/ND/2018**

**IN THE MATTER OF:**

Income Tax Officer, M/s Satija Builders And Finaciers Ltd Vs	...	Appellant
ROC	...	Respondent

**Order under Section 252.**

**Order delivered on 08.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the ROC :  
For the IT Dept. :

**ORDER**

Learned Counsel for the Income Tax Department states that they have filed the Assessment Order passed against the respondent-company in the month of November, 2019 but the same is not in the Court Registry Record.

List on 21.01.2021.

Sd/-

**SUMITA PURKAYASTHA  
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH  
MEMBER (J)**